

**ACTION PLAN UPTO 31 MARCH 2017**

**COURTS OF ADDITIONAL DISTRICT & SESSIONS JUDGES, KURUKSHETRA**

Nature of cases cases	Target on	Include	Exclude	Dispos	Balance	Percentag	10 years old cases		15 years old cases		20 years old cases	
	1.4.16			upto	as on		(except) stayed	(except) stayed	(except) stayed	upto	upto	upto
				31.03.17	31.03.17	e of disposal	cases, which are included under 150.	cases, which are included under 150.	cases, which are included under 150.	cases, which are included under 150.	cases, which are included under 150.	cases, which are included under 150.
							Such cases as on 1.4.16	Disposal upto 31.03.17	Such cases as on 1.4.16	Disposal upto 31.03.17	Such cases as on 1.4.16	Disposal upto 31.03.17
<b>1. Ms.Madhu Khanna Lalli, AD&amp;SJ, Kurukshetra.</b>												
a) P.C. Act	0				0	0	0					
(b) 150 oldest cases	150			103	47	68.67	1	-				
c) NDPS ACT cases included under 150	0				0	0						
(d) NDPS Act cases which are not included under 150	7			5	2	71.43						
<b>Total (a+b+d)</b>	<b>157</b>	<b>0</b>	<b>0</b>	<b>108</b>	<b>49</b>	<b>68.79</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>2. Ms.Gurvinder Kaur, AD&amp;SJ, Kurukshetra.</b>												
a) P.C. Act					0	0						
(b) 150 oldest cases	150			148	2	98.67			2	2		
c) NDPS ACT cases included under 150					0	0						
(d) NDPS Act cases which are not included under 150	2			2	0	100						
<b>Total (a+b+d)</b>	<b>152</b>	<b>0</b>	<b>0</b>	<b>150</b>	<b>2</b>	<b>98.68</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>2</b>	<b>0</b>	<b>0</b>
<b>3. Sh.Rajeev Goyal, AD&amp;SJ, Kurukshetra.</b>												
a) P.C. Act					0	0						
(b) 150 oldest cases	150			117	33	78.00						
c) NDPS ACT cases included under 150					0	0						
(d) NDPS Act cases which are not included under 150	4			3	1	75						
<b>Total (a+b+d)</b>	<b>154</b>	<b>0</b>	<b>0</b>	<b>120</b>	<b>34</b>	<b>77.92</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>4. Ms.Poonam Suneja, AD&amp;SJ, Kurukshetra.</b>												
<b>(Special designated Court to deal with heinous crime cases against women)</b>												
a) P.C. Act					0	0						
(b) 100 oldest cases	100			92	8	92						
c) NDPS ACT cases included under 150					0	0						
(d) NDPS Act cases which are not included under 150					0	0						
<b>Total (a+b+d)</b>	<b>100</b>	<b>0</b>	<b>0</b>	<b>92</b>	<b>8</b>	<b>92.00</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Total of all the Court of Additional District &amp; Sessions Judges, Kurukshetra.</b>												
a) P.C. Act	0	0	0	0	0	0.00	0	0	0	0	0	0
(b) 150 oldest cases	550	0	0	460	90	83.64	1	0	2	2	0	0
c) NDPS ACT cases included under 150	0	0	0	0	0	0.00	0	0	0	0	0	0
(d) NDPS Act cases which are not included under 150	13	0	0	10	3	76.92	0	0	0	0	0	0
<b>Total (a+b+d)</b>	<b>563</b>	<b>0</b>	<b>0</b>	<b>470</b>	<b>93</b>	<b>83.48</b>	<b>1</b>	<b>0</b>	<b>2</b>	<b>2</b>	<b>0</b>	<b>0</b>

**COURTS OF CIVIL JUDGES-CUM-JUDICIAL MAGISTRATES, KURUKSHETRA**

Nature of cases cases	Target on	Include	Exclude	Dispos	Balance	Percentag	10 years old cases		15 years old cases		20 years old cases	
	1.4.16			upto	as on		(except) stayed	(except) stayed	(except) stayed	upto	upto	upto
				31.03.17	31.03.17	e of disposal	cases, which are included under 150.	cases, which are included under 150.	cases, which are included under 150.	cases, which are included under 150.	cases, which are included under 150.	cases, which are included under 150.
							Such cases as on 1.4.16	Disposal upto 31.03.17	Such cases as on 1.4.16	Disposal upto 31.03.17	Such cases as on 1.4.16	Disposal upto 31.03.17
<b>Ms.Nandita Kaushik, Civil Judge (Senior Division)-cum-ACJM, Kurukshetra.</b>												
200 oldest cases.	200			192	8	96	3	3				
<b>Ms.Natasha Sharma, CJM-cum-Addl. Civil Judge (Senior Division) Kurukshetra.</b>												
200 oldest cases.	200	2	2	171	29	85.5	5	4	1	1		
<b>Sh.Arvind Kumar Bansal Addl.Civil Judge(Senior Division)-cum-Principal Magistrate Juvenile Justice Board, Kurukshetra.</b>												
200 oldest cases.	200			163	37	81.5						
<b>Sh.Sanjay, Civil Judge (Junior Division)-cum Judicial Magistrate Ist Class, Kurukshetra.</b>												
200 oldest cases.	200			178	22	89						
<b>Sh.Ajay Kumar, Civil Judge (Junior Division)-cum Judicial Magistrate Ist Class, Kurukshetra.</b>												
200 oldest cases.	200	1	1	179	21	89.5						
<b>Ms.Neetu Nagar, Civil Judge (Junior Division)-cum Judicial Magistrate Ist Class, Kurukshetra.</b>												
200 oldest cases.	200			152	48	76	1	-				
<b>Ms.Saloni Gupta, Civil Judge (Junior Division)-cum Judicial Magistrate Ist Class, Kurukshetra.</b>												
200 oldest cases.	200			182	18	91						
<b>Ms.Jyoti Sandhu, Civil Judge (Junior Division)-cum Judicial Magistrate Ist Class, Kurukshetra.</b>												
200 oldest cases.	200			137	63	68.5						
<b>Sh.Saurabh Sharma, Civil Judge (Junior Division)-cum Judicial Magistrate Ist Class, Kurukshetra.</b>												
200 oldest cases.	200			169	31	84.5						
<b>Ms.Rajni Kaushal, Sub Divisional Judicial Magistrate-cum-ACJ(SD), Pehowa.</b>												
200 oldest cases.	200	2	2	129	71	64.5	4	4				
<b>Ms.Chavi Goel, Civil Judge (Junior Division)-cum Judicial Magistrate Ist Class, Pehowa.</b>												
200 oldest cases.	200	0	184	16	0	8						
<b>Ms.Diksha Dass Ranga, Civil Judge (Junior Division)-cum Judicial Magistrate Ist Class, Pehowa.</b>												
200 oldest cases.	0	184		136	48	58						
<b>Sh.Aman Inder Singh, Sub Divisional Judicial Magistrate-cum-Nyayadhikari Gram Nyayalaya, Shahabad</b>												
200 oldest cases.	200			133	67	66.5	2	1	1	1	-	-
<b>Sh.Ravi, Civil Judge (Junior Division)-cum Judicial Magistrate Ist Class, Shahabad.</b>												
200 oldest cases.	200			114	86	57						
<b>Total of all the Courts of Civil Judges/Judicial Magistrates, Kurukshetra.</b>												
Total	2600	189	189	2051	549	78.88	15	12	2	2	0	0
<b>Grand Total of All the Officers</b>	<b>3163</b>	<b>189</b>	<b>189</b>	<b>2521</b>	<b>642</b>	<b>79.70</b>	<b>16</b>	<b>12</b>	<b>4</b>	<b>4</b>	<b>0</b>	<b>0</b>